

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

ORDER

No: 129 Dated: 19/5/2014

In continuation with High Court order No.179 dated 12.06.2013, Shri M.K.Hanjura, District Judge (presently on deputation as Registrar, Supreme Court of India), is hereby placed in the Super Time Scale of the Higher Judicial Service, i.e. Rs.70290-1540-76450 retrospectively with effect from 27.10.2012.

By Order

Suresh Kumar Sharma

**(Suresh Kumar Sharma)
Registrar General**

No: 3353-59/ES Dated: 19/5/2014

Copy to the:-

1. Secretary General, Supreme Court of India, New Delhi
..... for information
2. Principal Secretary to the Hon'ble Chief Justice, High Court of J&K.
..... for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Srinagar
..... for information.
4. Shri _____
..... for information and n/a.
5. Secretary Hon'ble Shri Justice _____
..... for information of His Lordship.
6. Chief Accounts Officer, High Court of J&K.
..... For information and n/a.
7. Incharge NIC for uploading the same on Website
8. Office file

Suresh Kumar Sharma
Registrar General